

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 924/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Dewan Housing Finance Corporation Ltd

 V/s

C.M Alloys Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Smit. P. Shah. Ass. Adv.

S. Shal.

For Financial
Creditor.

i/b. Shrivastav & Co.

ORDER

TCP No.924/I&BP/NCLT/MB/MAH/2017

The Petitioner side present. The Corporate Debtor side not present.

At request of the Petitioner Counsel, list this matter for hearing on 15.11.2017.

Sd/ -

V. NALLASENAPATHY
Member(Technical)

Sd/ -

B. S. V. PRAKASH KUMAR
Member (Judicial)